

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3218  
ANSWERED ON:24.04.2012  
AMENITIES TO MEDIA PERSONS  
Reddy Shri K. Jayasurya Prakash

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has received any proposal to provide special package for health and accident coverage alongwith other welfare facilities/amenities to the media persons including journalists working in the country including Delhi;
- (b) if so, the details thereof and the action taken thereon; and
- (c) the present status of facilities/amenities being provided to them in each State including Andhra Pradesh?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) to (c): The Government of India has an existing scheme titled `Journalists Welfare Fund`, which provides for one time ex-gratia relief on urgent basis to journalists/their families in the event of death or permanent disability; also to cover the cost of treatment for major ailments and in cases of accidents causing serious injuries necessitating hospitalization.

In addition, following facilities/amenities are also being extended to media persons based in National Capital Region (NCR) and accredited by Press Information Bureau (PIB) as per norms: -

# Facilities under Central Government Health Services {CGHS}.

# Allotment of Government accommodation under Press Pool.

# Concession on rail fares, given by the Indian Railways.